

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-I, SECTION-I

GOVERNMENT OF INDIA MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 56 /2015-2020
NEW DELHI, DATED THE 5 DECEMBER, 2018

Subject: Change in Appendix 1A of Foreign Trade Policy, 2015-20 – reg.

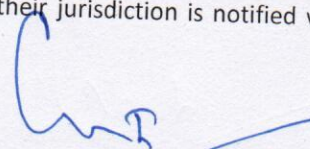
In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby revise the territorial jurisdiction of the following Regional Authorities of DGFT subsequent to merger of various Regional Authorities vide DGFT's Instruction No.05/2018 with immediate effect:-

REVISED REGIONAL AUTHORITIES AND THEIR JURISDICTION

Sl. No.	Name of the Regional Authority	Existing Sl. No. and Name of the Regional Authority	Existing jurisdiction	Revised Territorial Jurisdiction
1.	Ludhiana	Sl. No.8, The Addl. Director General of Foreign Trade 133-136, Green Field Near Shakti Nagar Chowk Ludhiana-141002 Punjab	Punjab excluding the following districts: (i) Amritsar (ii) Gurdaspur (iii) Hoshiarpur (iv) Taran Taran (v) Roop nagar (Ropar) and (vi) Sahibzada Ajit Singh Nagar.	Following Districts of Punjab excluding (i) Roop Nagar, (Ropar) and (ii) Sahibzada Ahit Singh Nagar
2.	Mumbai	Sl.No.24, The Deputy Director General of Foreign Trade Ashirwad Building, 18 th June Road, Santa Inez Panjim- 403001 (Goa)	Goa	(i) Maharashtra excluding the area which are under the jurisdiction of RA, Pune and RA, Nagpur (ii) Daman (iii) Dadra and Nagar Haveli (iv) Goa
3.	Chennai	Sl.No.30, The Additional Director General of Foreign Trade 4 th floor, Shastri Bhavan Annexe 26, Haddows Road, Nungambakkam Chennai-600006 (TN)	Tamil Nadu except the areas under the jurisdiction of Regional Authority, (i) Madurai (ii) Coimbatore (iii) Puducherry	(i) Tamil Nadu except the areas which are under the jurisdiction of RA, Madurai and RA, Coimbatore (ii) Union Territory of Puducherry, Karaikal, Mahe and Yanam

3. Effect of this Public Notice:

Revised territorial jurisdiction of the Regional Authorities of DGFT and their jurisdiction is notified with immediate effect.


(ALOK VARDHAN CHATURVEDI)
Director General of Foreign Trade
and Ex-Officio Additional Secretary to the Government of India

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